

Welfare of minorities

1787. SHRI K.C. TYAGI:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether any programme has been undertaken for minority concentrated districts under the Multi-sectoral Development Programme;
- (b) if so, the details thereof;
- (c) the details of its monitoring status;
- (d) the details of State Level Committees included for the implementation of Prime Minister's 15 Point Programme for the welfare of minorities; and
- (e) the details of percentage of minority population identified, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) and (b) The Multi-sectoral Development Programme (MsDP) was launched in 2008-09 and implemented in 90 Minority Concentration Districts (MCDs) of 20 States/UTs during Eleventh Five Year Plan. The programme has been restructured and 710 Minorities Concentration Blocks (MCBs) and 66 Minority Concentration Towns (MCTs) falling in 196 backward districts of 26 States have been identified for implementation of the programme during Twelfth Five Year Plan. The programme aims at improving the socio-economic condition and providing basic amenities for improving the quality of life of minorities. Projects undertaken by the programme relate to construction of IAY houses, health centers, anganwadi centers, school buildings, additional classrooms in schools/madarsa, hostels for boys and girls, ITIs, polytechnics, drinking water supply works etc.

(c) There is a robust mechanism in place for monitoring the implementation of MsDP at the State and Central Level. The District and State Level Committees for Prime Minister's New 15 Point Programme are responsible to review the progress of

implementation of the programme at the district and State levels. Further the Empowered Committee at the Centre serves as the oversight committee and monitors the implementation of the programme at the national level. The progress under MsDP is also reviewed on half yearly basis by the Committee of Secretaries (CoS) along with the Prime Minister's New 15 Point Programme and then reported to the Union Cabinet. Monitoring is also done through conferences at the national, regional and State levels as well as through visits of officials to the project sites.

(d) State Level Committees for implementation of the Prime Minister's New 15 Point Programme for the Welfare of Minorities are headed by the Chief Secretary with members consisting of the Secretaries and Heads of Departments implementing the schemes under the 15 Point Programme, representatives from the Panchayati Raj Institutions/Autonomous District Councils, three representatives from reputed non-government institutions dealing with minorities and three such other members considered appropriate by the State Government/UT Administration. Upto two MPs from Lok Sabha and one MP from Rajya Sabha representing the State, are nominated by the Central Government and two MLAs, are nominated by the State Government. However, one of the members included in the State Level Committee from Lok Sabha and Legislative Assembly should have been elected from any of the minority concentration district in those states which have these minority concentration districts (MCDs).

(e) The State-wise detail of percentage of minority population as per Census 2001 is given in Statement.

Statement

The State-wise details of percentage of minority population as per census 2001

Sl.No.	State/UTs	% of Minorities
1.	Jammu and Kashmir	70.33
2.	Himachal Pradesh	4.53

Sl.No.	State/UTs	% of Minorities
3.	Punjab	62.85
4.	Chandigarh	21.06
5.	Uttaranchal	14.89
6.	Haryana	11.48
7.	Delhi	16.85
8.	Rajasthan	10.07
9.	Uttar Pradesh	19.21
10.	Bihar	16.64
11.	Sikkim	36.43
12.	Arunachal Pradesh	33.8
13.	Nagaland	91.85
14.	Manipur	43.02
15.	Mizoram	96.08
16.	Tripura	14.29
17.	Meghalaya	74.86
18.	Assam	34.89
19.	West Bengal	26.27
20.	Jharkhand	18.24
21.	Odisha	4.58
22.	Chhattisgarh	4.54
23.	Madhya Pradesh	7.24

Sl.No.	State/UTs	% of Minorities
24.	Gujarat	9.75
25.	Daman And Diu	10.06
26.	Dadra And Nagar Haveli	5.97
27.	Maharashtra	17.94
28.	Andhra Pradesh	10.8
29.	Karnataka	14.91
30.	Goa	33.64
31.	Lakshadweep	96.32
32.	Kerala	43.74
33.	Tamil Nadu	11.65
34.	Puducherry	13.06
35.	Andaman and Nicobar	30.45

Multi-sectoral Development Programme

†1788. SHRI PRABHAT JHA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that a scheme named Multi-sectoral Development Programme (MsDP) is being run in the Minority Concentrated Districts (MCDs) by the Central Government;

(b) if so, the details thereof;

(c) whether it is a fact that the amount allocated under this scheme could not be fully utilized so far;

† Original notice of the question was received in Hindi.